NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

IA 214/2024
In
C.P. (IB)/578(MB)2022

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: STRESSED ASSETS STABILIZATION FUND V/s RAJIV AGARWAL

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for the Petitioner present. MR. Shashank Deo Sudhi, Mr. Aru Prakash Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Petitioner is at liberty to place on record the brief note on the limitation aspect. Ld. Counsel for the Respondent seeks time. Time granted.
3. List this matter on 04.06.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/